

ITEM NO.16

Virtual Court 4

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 546/2020

CENTRE FOR PUBLIC INTEREST LITIGATION

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

Date : 17-06-2020 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) Mr. Dushyant Dave, Sr. Adv.
Mr. Prashant Bhushan, AOR

For Respondent(s) Mr. Tushar Mehta, SG
Mr. Rajat Nair, Adv.
Mr. Kanu Agarwal, Adv.
Mr. B.V. Balram Das, AOR

UPON hearing the counsel the Court made the following

O R D E R

Issue notice.

Mr. Tushar Mehta, learned Solicitor General appears and accepts notice on behalf of the Union of India.

Learned Solicitor General prays for and is allowed four weeks' time to file counter affidavit.

List the matter on 08.07.2020 on which date Suo Motu Writ Petition (C) No. 6/2020 is listed.

(MEENAKSHI KOHLI)
AR-cum-PS

(RENU KAPOOR)
BRANCH OFFICER